

ITEM NO.15

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).3665-3666/2020

NGAITLANG DHAR

Appellant(s)

VERSUS

PANNA PRAGATI INFRASTRUCTURE PRIVATE LIMITED & ORS. Respondent(s)

WITH

C.A. Nos.3742-3743/2020 (XVII)

Date : 17-11-2021 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Appellant(s)

Ms. Anindita Pujari, AOR  
Mr. Sidhartha Srivastava, Adv.

Mr. Arvind Kumar Gupta, Adv.  
Ms. Henna George, Adv.  
Mr. Ravindra Sadanand Chingale, AOR

For Respondent(s)

Mr. Soumya Dutta, AOR

Ms. Anindita Pujari, AOR

Mr. Rajesh Kumar Gautam, AOR  
Mr. Ravi Solanki, Adv.  
Mr. Anant Gautam, Adv.  
Mr. Nipun Sharma, Adv.

Ms. Ekta Choudhary, AOR

Mr. Ravindra Sadanand Chingale, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 13.12.2021.

No further adjournment will be granted.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master